

THE CENTRAL ADMINISTRATIVE TRIBUNAL
ALLAHABAD BENCH ALLAHABAD.

D.A./T.A. NO. 1790 1987

P.P. Singh

Applicant(s)

Verse

409

Respondent(s)

S.L. No.	Date	Orders
	19-4-90	DR None present for both the parties. Put up before court for orders on 23-8-90 and inform both the parties and applicant's counsel.
	23-8-90	Hon. Mr. D. K. Agrawal, Jm DR(D) Hon. Mr. K. Dugga, DM. None for the petitioners despite notice service of notice. T.A./W.P. is dismissed for want of prosecution without any order as to costs. Am. Dec Jm.

OR.

Notices have been
issued to both
the parties and
applicant's counsel.
through rego
for order on
23-8-90 and
no undelivered
notice is received
so far after
service

SSG/
21/8/90

SSG/

P.T.O.